

CCPA 8 of 07
[Arising out of OA 467 of 06]

ORDER [Oral]

14.07.08

Shri M.P. Dixit, counsel for the applicant.

Shri Mukund Jee, counsel for the respondents.

Learned counsel for the applicant submits that the order passed by this Tribunal in OA 467 of 06 has already been complied with.

2. In view of the submissions made by learned counsel for the applicant, this CCPA is dismissed and notices issued stand discharged.

[A. Kushan] M [A]

[S. Srivastava] M [J]

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